

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:510  
ANSWERED ON:04.12.2003  
SETTING UP OF HYDRO POWER PROJECTS IN PRIVATE SECTOR  
VIRENDRA KUMAR

**Will the Minister of POWER be pleased to state:**

- (a) whether some hydro power projects are being set up in the private sector;
- (b) if so, the States where these hydro power projects are being set up;
- (c) the installed capacity of each of these power projects; and
- (d) the term and condition with which these power projects have been assigned to the private sector?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) : Yes, Sir.

(b) to (d) : The required details in respect of private sector hydro electric projects accorded Techno-Economic Clearance (TEC) by the Central Electricity Authority (CEA) are indicated below :-

Sl. No.	Name of Project	State	Installed Capacity (MW)	Date of TEC	Estimated cost as per TEC (Rs. Crs.)
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A. Projects likely to give benefits in 10th Plan

1. Baspa-II Himachal Pradesh 300 29.04.1994 949.23
2. Dhamwari Sunda Himachal Pradesh 70 06.07.2001 439.96
3. Vishnu Prayag Uttaranchal 400 30.06.1997 1614.66
4. Maheshwar Madhya Pradesh 400 30.12.1996 1673

B. Projects to give benefits beyond 10th Plan

1. Allain Duhangan Himachal Pradesh 192 20.08.2002 922.35
2. Srinagar Uttaranchal 330 14.06.2000 1699.12
3. Karcham Wangtoo Himachal Pradesh 1000 31.03.2003 5909.59

The terms and conditions related to sale of power from the above projects are laid down in the Power Purchase Agreement and Implementation Agreement etc., directly entered into between the respective project developers and the State Government/State owned Utility.

